

THE INDIAN TARIFF (AMENDMENT) ACT, 1962

No. 47 OF 1962

[5th December, 1962]

An Act further to amend the Indian Tariff Act, 1934.

BE it enacted by Parliament in the Thirteenth Year of the Republic of India as follows:—

Short
title and
commence-
ment.

1. (1) This Act may be called the Indian Tariff (Amendment) Act, 1962.

(2) It shall come into force on the 1st day of January, 1963.

Amend-
ment of
First
Schedule.

2. In the Indian Tariff Act, 1934, in the First Schedule,—

32 of 1934

(1) in Item No. 28 (20),—

(a) in the third column headed "Nature of duty", for the word "Protective", wherever it occurs, the word "Revenue" shall be substituted;

(b) for the entries in the fourth column, the entries "50 per cent. *ad valorem*" shall be substituted; and

(c) in the last column headed "Duration of protective rates of duty", the existing entries shall be omitted;

(2) in Items Nos. 60 (7), 64 (5), 70A, 72 (35), 72 (36) and 72 (37), in the last column headed "Duration of protective rates of duty", for the word, figures and letters "December 31st, 1962", wherever they occur, the word, figures and letters "December 31st, 1965" shall be substituted;

(3) in Item No. 64 (3),—

(a) in the second column headed "Name of article", for the words "Copper rods, other than electrolytic copper rods", the words "Extruded copper rods and sections other than electrolytic copper rods" shall be substituted; and

(b) in the last column headed "Duration of protective rates of duty", for the word, figures and letters "December 31st, 1962", wherever they occur, the word, figures and letters "December 31st, 1965" shall be substituted;

(4) in Items Nos. 67(2), 68(2), 68(4) and 82(3),—

(a) in the third column headed "Nature of duty", for the word "Protective", wherever it occurs, the word "Revenue" shall be substituted; and

(b) in the last column headed "Duration of protective rates of duty", the existing entries shall be omitted;

(5) after Item No. 68(2), the following Item shall be inserted, namely:—

"68(2A)	Highly polished zinc sheets for making process blocks	Protective	35 per cent. <i>ad valorem</i>	December 31st, 1965";
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(6) in Item No. 70(5),—

(a) in the second column headed "Name of article", for the words "Brass rods", the words "Extruded brass rods and sections", shall be substituted; and

(b) in the last column headed "Duration of protective rates of duty", for the word, figures and letters "December 31st, 1962", the word, figures and letters "December 31st, 1965" shall be substituted;

(7) in Item No. 72(2), the words "or zinc" appearing in the second column headed "Name of article" shall be omitted.